

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2325
ANSWERED ON:08.12.2005
TRAIN ACCIDENT AT JHANSI
Verma Shri Bhanu Pratap Singh

Will the Minister of RAILWAYS be pleased to state:

:

- (a) whether an accident due to collision of Andhra Express and shunting engine had occurred at Jhansi Railway Station on September 9, 2005;
- (b) if so, the details of the accident and the reasons therefor;
- (c) the details of loss of lives and properties suffered therein and compensation given to the victims and their family;
- (d) whether any high level inquiry into the above accident has been conducted;
- (e) if so, the details thereof; and
- (f) the outcome of the inquiry and follow- up action taken thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (f) : A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF UNSTARRED QUESTION NO.2325 BY SHRI BHANU PRATAP SINGH VERMA TO BE ANSWERED IN LOK SABHA ON 08.12.2005 REGARDING TRAIN ACCIDENT AT JHANSI.

(a) & (b): At about 2355 hours on 8.11.2005, coupled Light Engine side collided with four coaches of 2724 Up A.P. Express at Jhansi Railway station resulting in derailment of front trolley of Light Engine.

(c): No person suffered injury in this accident and, therefore, compensation is not payable in this case. The loss of property due to this accident was approximately Rs.2.22 lakhs.

(d) to (f): A Committee of Officers conducting inquiry into this accident has concluded that coupled light engine passed the shunt signal in 'ON' position resulting into this accident. Staff held responsible has been placed under suspension and action under Disciplinary and Appeal Rules has been initiated.